COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 87 OF 2018 &
IA NO. 56 OF 2018

Dated: 7th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Seshasayee Paper and Boards Limited	**....**	**Appellant(s)**
Vs.		
Tamil Nadu Generation and Distribution Corporation Ltd. & Anr.	**....**	**Respondent(s)**

Counsel for the Appellant (s)	:	Mr. Ananad K.Ganesan Mr. Ahswin Ramanathan
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam for R-1 Mr. Sethu Ramalingam for R-2

ORDER

Learned counsel, Mr. Anand K. Ganesan, appearing for the Appellant, prays for one week's time to take necessary instruction from the Appellant to make his submissions.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on ***20.09.2018*** to enable him to make his submissions, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr